

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1985-86.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4073/87.]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dental Council of India, New Delhi, for the year 1985-86.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4074/87.]
- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homeopathy, Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-4075/87.]

12.06 hrs.

**COMMITTEE ON PUBLIC
UNDERTAKINGS**

[English]

Eighteenth Report

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fourth Report on Mineral Exploration Corporation Ltd.

12 06½ hrs.

**COMMITTEE ON GOVERNMENT
ASSURANCE**

[English]

Seventh Report

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Government Assurances.

12.07 hrs.

**COMMITTEE ON ABSENCE OF
MEMBERS**

[English]

Seventh Report

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

12.08 hrs.

ELECTION TO COMMITTEE

[English]

**North Eastern Indira Gandhi Regional
Institute of Health and Medical Sciences.**

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ
KHAPARDE) : I beg to move :

"That in pursuance of rule 3(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules".

MR. SPEAKER : The question is :
 "That in pursuance of rule 3(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to the other provisions of the said Rules."

The motion was adopted.

[English]

SHRI AMAL DATTA (Diamond Harbour) : Sir.....

(Interruptions)

MR. SPEAKER : Nothing is allowed. The hon. Member has not got my permission.

*(Interruptions)***

[Translation]

MR. SPEAKER : You read the debate.

[English]

SHRI AMAL DATTA : On 3rd March, the Prime Minister in the course of his

reply to the Motion of Thanks to the President said that he would like to have a debate on separating religion from politics and concretise it by having follow up action from that in the House...

MR. SPEAKER : I agree with you.

SHRI AMAL DATTA : I would like to remind the Prime Minister through you, Sir, that the assurance has to be redeemed as soon as possible.

[Translation]

MR. SPEAKER : If there is anything, please give it in writing. It will be referred to the Assurances Committee.

[English]

SHRI AMAL DATTA : Particularly now the time is most suitable as the communal parties have been totally eliminated by the electorate in the three elections and the country seems to be well prepared for such a legislation.

PROF. MADHU DANDAVATE (Rajapur) : Sir, he is proposing something in which you else believe.

MR. SPEAKER : Professor, I always say what I believe in and I stick to what I say.

(Interruptions)

MR. SPEAKER : Now, Matters under Rule 377. Shri Abdul Hannan Ansari.

12.10 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) need to consider inclusion of Maithili language in Eighth Schedule of the Constitution.

SHRI ABDUL HANNAN ANSARI (Madhubani) : Mr. Speaker, Sir, there are eight districts in Maithili region in Bihar State with a population of about three crores. From the ancient times, Maithili has been the lone language of this area. Its literature and culture has been